

**The Recruitment Rules for the Post of Senior
Chemist, under the Health & Family Welfare
Department, Govt. of Tripura.**

TRIPURA**GAZETTE**

Published by Authority

EXTRAORDINARY ISSUE

 Agartala, Thursday, June 25, 2009 A. D. Asadha 4, 1931 S. E.

PART-I--Orders and Notifications by the Government of Tripura.
The High Court, Government Treasury etc.

GOVERNMENT OF TRIPURA
HEALTH & FAMILY WELFARE DEPARTMENT

No.F.VI(41)RFL/06/1121-27

Dated, Agartala the 22nd.06.2009.

NOTIFICATION

In exercise of the powers conferred by provision to article 309 of the constitution in the supersession of the recruitment rules for the post mentioned herein, the Governor, Tripura hereby makes the following rules regulating the method of Recruitment to the post of Senior Chemist, under the Health & Family Welfare Department, namely :-

1. Short Title, Commencement :-
 - (i) These rules may be called, as the Recruitment Rules for the Post of Senior Chemist, under the Health & Family Welfare Department Govt. of Tripura, Agartala.
 - (ii) This rules shall come into force on the date of their publication in the official gazette.

2. The name of the post shall be as specified in column 1.

3. Number, classification and scale of pay :-

The number of the said post, its classification and the scale of pay attached thereto shall be specified in columns 2 to 4 of the Schedule Annexed hereto.

4. Method of recruitment, age limit. Qualification etc. :-

The method of recruitment to the said post, age limit, qualification and other matter relating to said post shall be as specified in columns 5 to 13 of the said schedule.

5. Disqualification :- No person -

- (a) Who has entered into or contracted a marriage with a person having spouse living, or
- (b) Who having a spouse living has entered into or contracted marriage with any person shall be illegible for appointment to the said post.

Provided that the State Government may, if satisfied that such marriage is permissible under the personal Law applicable to such person and the other party to the marriage and there are other grounds for doing, so except any person from the operation of these rule.

6. Power to relax :- Where the State Government is of the opinion that it is necessary or expedient to do, so it may be order for reasons to be recorded in writing and in consultation with the Tripura Public Service Commission, relax any of the provisions of these rules with due regards to any class or category of persons.

7. Saving :- Nothing in those rules shall effect reservation, relaxing of age limit and concessions required to be provided for Schedule Caste, Schedule Tribes, Ex-Serviceman and other special category of person in accordance with the orders issued by the State Government from time to time in this regard.

By order and in the name of the Governor,
Smt. B. Basfore
Under Secretary to the
Government of Tripura.

SCHEDULE

RECRUITMENT RULES FOR THE POST OF SENIOR CHEMISTS UNDER THE HEALTH AND FAMILY WELFARE DEPARTMENT, GOVERNMENT OF TRIPURA.

01.	Name of the Post	:-	Senior Chemist.
02.	Number of Post	:-	8 (eight) plus additional post(s) as & when created.
03.	Classification	:-	Group - B Gazetted.
04.	Scale of Pay	:-	Rs. 7,450/- - 13,000/- subject to revision by the Government from time to time.
05.	Whether selection post or non-selection post	:-	Selection.
06.	Age limit for direct recruits	:-	Age limit 37 (thirty seven) years, upper age limit is relaxable by 5 (five) years in case of ST/SC/PH candidates and Govt. Employees.
07.	Education & other qualifications required for direct recruits	:-	Essential :- Educational :- A Master's Degree in Chemistry or Bio-chemistry or Food Technology or Microbiology or Food and Drugs from a University established in India by law or an Associate to the Institution of Chemists (India) by examination in the section of Food Analysis conducted by the Institution. Experience :- 5 (five) years experience of Food analysis in a PFA Laboratory
08.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotes	:-	No.
09.	Period of probation if any	:-	2 (two) years.

10. Method of recruitment :- Whether by direct recruitment or by promotion or by deputation/transfer and percentage of the vacancies to be filled by various method :- By Promotion failing which by deputation, failing both by direct recruitment.
11. In case of recruitment by promotion/ deputation/transfer to be made. :- **Promotion** :-From the post of Chemists with 5 (five) years experience in the grade and having experience prescribed in column No. 7.
Deputation :- From analogous post/grades in the State/Central Government having qualification prescribed in the column No. 7.
12. If a D. P. C. exists, what is its composition :- Group-B, Gazetted DPC.
13. Circumstances in which T.P.S.C. is to be consulted in making recruitment :- As required under Tripura Public Service Commission (Exemption for Consultation) Regulation, 1973.
14. Saving :- Nothing in these Rules shall affect the persons already appointed in the posts prior to repeal of these rules.
15. Repeal :- Existing Recruitment Rules for the post of Senior Chemist, vide Notification No. F.20(7)-GA/77 dated, 9.12.77 of the Appointment & Services Department, Government of Tripura shall stand repealed.

GOVERNMENT OF TRIPURA
HEALTH & FAMILY WELFARE DEPARTMENT

No.F.VI(41)RFL/06/1114-20.

Dated, Agartala, the 22nd June, 2009.

NOTIFICATION

In exercise of the powers conferred by provision to article 309 of the constitution in the supersession of the recruitment rules for the post mentioned herein, the Governor, Tripura hereby makes the following rules regulating the method of Recruitment to the post of Chemist, under the Health & Family Welfare Department, namely :-

1. Short Title, Commencement :-

- (i) These rules may be called, as the Recruitment Rules for the Post of Chemist, under the Health & Family Welfare Department Govt. of Tripura, Agartala.
(ii) This rules shall come into force on the date of their publication in the official gazette.

2. The name of the post shall be as specified in column I.

3. Number, classification and scale of pay :-

The number of the said post, its classification and the scale of pay attached thereto shall be specified in columns 2 to 4 of the Schedule Annexed hereto.

4. Method of recruitment, age limit. Qualification, etc. :-

The method of recruitment to the said post, age limit, qualification and other matter relating to said post shall be as specified in columns 5 to 13 of the said schedule.

5. Disqualification :- No person-

- (a) Who has entered into or contracted a marriage with a person having spouse living, or
(b) Who having a spouse living has entered into or contracted marriage with any person shall be illegible for appointment to the said post.

Provided that the State Government may, if satisfied that such marriage is permissible under the personal Law applicable to such person and the other party to the marriage and there are other grounds for doing, so except any person from the operation of these rule.

6. Power to relax :- Where the State Government is of the opinion that it is necessary or expedient to do, so it may be order for reasons to be recorded in writing and in consultation with the Tripura Public Service Commission, relax any of the provisions of these rules with due regards to any class or category of persons.

7. Saving :- Nothing in those rules shall effect reservation, relaxing of age limit and concessions required to be provided for Schedule Castes, Schedule Tribes, Ex-Serviceman and other special category of person in accordance with the orders issued by the State Government from time to time in this regard.

By order and in the name of the Governor,
Smt. B. Basfore
Under Secretary to the
Government of Tripura.

SCHEDULE
RECRUITMENT RULES FOR THE POST OF CHEMISTS
UNDER THE HEALTH AND FAMILY WELFARE DEPARTMENT,
GOVERNMENT OF TRIPURA.

01.	Name of the Post	:-	Chemist.
02.	Number of Post	:-	8 (eight) plus additional post(s) as and when created.
03.	Classification	:-	Group - C, Gazetted.
04.	Scale of Pay	:-	Rs. 5,000/- - 10,300/- subject to revision by the Government from time to time.
05.	Method of Recruitments whether by direct recruitment or by deputation/transfer and percentage of the vacancies to be filled by various methods.	:-	By direct recruitment.
06.	Age limit for direct recruitment	:-	18 to 37 years. Upper age limit is relaxable by 5 (five) years in case of ST/SC/PH candidates and Govt. Servants, provided that the Scheduled Tribe/Scheduled Caste/Physically Handicapped & Government Servants shall not get this relaxation over and above the general relaxation of 5 (five) years available to them.
07.	Education & other qualifications required for direct recruitment	:-	Master Degree in Chemistry or Bio-chemistry or Food Technology or Microbiology or Food and Drugs from a University established in India by law or an Associate of the Institution of Chemists (India).

08. Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotes :- Not applicable.
09. Whether selection post or non-selection post :- Selection post.
10. Period of probation if any :- 2 (two) years.
11. In case of recruitment by promotion/deputation/transfer, grade from which promotion/deputation/transfer is to be made. :- Not applicable.
12. If a D.P.C. exists, what is its composition. :- Not Applicable.
13. Circumstances in which T.P.S.C. is to be consulted in making recruitment :- As required under Tripura Public Service Commission (Exemption from Consultation) Regulation, 1973.
14. Repeal :- Existing Recruitment Rules for the post of Chemist, vide Notification No. F. 3(12)-MS/70, dated 22.03.1971 of the Medical and Public Health Department, Government of Tripura shall stand repealed.